

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

39) MA/1494/2018
MA/566/2018
CP/4(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: Shuchindra Narendra Gadre

Vs.

Sparold Technologies Pvt. Ltd. & Ors.

UNDER SECTION 241(1) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **21.04.2023**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

KULDIP KUMAR KAREER
Member (Judicial)